

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. :1

CORAM: HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER
TECHNICAL

Dated :01/01/2018 Time : 11:30 A.M.

Day : Monday


Sl No.	APPEAL NO.	APPELLANT	. Vs.	RESPONDENT REPRESENTATIVE	REMARKS
		<u>REGULAR</u>			
		<u>MATTERS</u>			
1	E/1722/2009	C.C.E. GHAZIABAD	. Vs.	MOHAN CRYSTAL GLASS DR/Rajesh chibber WORKS	
2	ST/1215/2011	Impetus Infotech (india) Pvt Ltd	. Vs.	Noida	Brahmadutta Chamber of Low/DR
3	E/2889/2011	Hindalco Industries Ltd	. Vs.	Allahabad	V. Lakshmi Kumaran, ALD/DR
4	E/2894/2011	Bajaj Hindusthan Limited	. Vs.	Allahabad	Pradeep Kumar Mittal Adv./DR
5	E/2944/2011	Allahabad	. Vs.	Bajaj Hindustan Sugar And Industries Ltd	DR/IP
6	E/839/2012	Rayana Paper Board Industries Ltd	. Vs.	Allahabad	IP/DR
7	E/56744/2013	Lml Limited	. Vs.	Kanpur	R. Santhanam/DR
8	E/57589/2013	Lucknow	. Vs.	Haidergarh Chini Mills	DR/IP
9	E/59421/2013	Noida	. Vs.	Dharampal Satyapal Limited	DR/IP
10	E/50165/2015	Amba Shakti Steels Ltd	. Vs.	Meerut-i	Rajesh chibber/DR

- 11 E/70041/2015 Atul Kumar Singh Director . Vs. Meerut-i Lajja Ram/DR
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- 12 ST/70180/2015 Meerut-i . Vs. Bharat Sanchar Nigam Limited DR/B K Singh Raghuvanshi
- 13 C/70484/2016 Ram Prasad Gupta . Vs. Allahabad A. P. Mathur/DR
- 14 ST/70656/2016 Wasan Shoes Ltd . Vs. Agra BIPIN GARG & CO. ADVOCATES(ALLD)/DR
- 15 E/70274/2017 Agra . Vs. P And J Aromatics DR/IP

Prepared By

Checked By

D. Singh


**Assistant Registrar
CESTAT - Allahabad**